

ORDER

Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

Keeping in view the upsurge of COVID-19 cases in the States of Punjab, Haryana and Union Territory Chandigarh, the Government Advisories and with a view to ensure the safety of Hon'ble Judges, learned Advocates, staff and litigants; on the recommendation of the Hon'ble Special Committee in consultation with the Additional Solicitor General, Union of India, Advocates General of the State of Punjab and Haryana, Senior Standing Counsel & Public Prosecutor U.T. Chandigarh, President, Senior Advocates Bar Association, President and Secretary, High Court Bar Association, Chandigarh; in continuation of Order No. 121/RG/Spl./Misc. dated 03.01.2021, Hon'ble the Chief Justice has been pleased to order the sitting arrangement of Hon'ble Judges w.e.f. 11.01.2022 as per following:

(i) **Dates falling on odd numbers in the month i.e. 1, 3, 5 etc.:**

<u>Hon'ble Division Benches</u>	
(i)	Hon'ble Mr. Justice Augustine George Masih Hon'ble Mr. Justice Sandeep Moudgil
(ii)	Hon'ble Mr. Justice Tejinder Singh Dhindsa Hon'ble Mr. Justice Vinod S. Bhardwaj
(iii)	Hon'ble Mr. Justice M.S. Ramachandra Rao Hon'ble Mr. Justice Harminder Singh Madaan
<u>Hon'ble Single Benches (Civil & Writ)</u>	
(i)	Hon'ble Mr. Justice Fateh Deep Singh
(ii)	Hon'ble Mr. Justice B.S. Walia
(iii)	Hon'ble Mr. Justice Rajbir Sehrawat
(iv)	Hon'ble Mr. Justice Sudhir Mittal
(v)	Hon'ble Mrs. Justice Archana Puri
<u>Hon'ble Single Benches (Criminal)</u>	
(i)	Hon'ble Mr. Justice Amol Rattan Singh
(ii)	Hon'ble Mr. Justice Sureshwar Thakur
(iii)	Hon'ble Mr. Justice Deepak Sibal

(iv)	Hon'ble Mr. Justice Gurvinder Singh Gill
(v)	Hon'ble Mr. Justice Anil Kshetarpal
(vi)	Hon'ble Mrs. Justice Manjari Nehru Kaul
(vii)	Hon'ble Mr. Justice Manoj Bajaj
(viii)	Hon'ble Mr. Justice Harnaresh Singh Gill
(ix)	Hon'ble Mr. Justice Suvir Sehgal
(x)	Hon'ble Mr. Justice Jasgurpreet Singh Puri
(xi)	Hon'ble Mrs. Justice Meenakshi I. Mehta
(xii)	Hon'ble Mr. Justice Vikas Bahl
(xiii)	Hon'ble Mr. Justice Jasjit Singh Bedi


(ii) **Dates falling on even numbers in the month i.e. 2, 4, 6 etc.:**

<u>Hon'ble Division Benches</u>	
(i)	Hon'ble Mr. Justice Ajay Tewari Hon'ble Mr. Justice Pankaj Jain
(ii)	Hon'ble Ms. Justice Ritu Bahri Hon'ble Mr. Justice Ashok Kumar Verma
(iii)	Hon'ble Mr. Justice Gurmeet Singh Sandhwalia Hon'ble Mr. Justice Vikas Suri
<u>Hon'ble Single Benches (Civil & Writ)</u>	
(i)	Hon'ble Mrs. Justice Lisa Gil
(ii)	Hon'ble Mr. Justice Raj Mohan Singh
(iii)	Hon'ble Mr. Justice Mahabir Singh Sindhu
(iv)	Hon'ble Mr. Justice Arun Monga
<u>Hon'ble Single Benches (Criminal)</u>	
(i)	Hon'ble Mr. Justice Harinder Singh Sidhu
(ii)	Hon'ble Ms. Justice Jaishree Thakur
(iii)	Hon'ble Mr. Justice Anupinder Singh Grewal
(iv)	Hon'ble Mr. Justice Arvind Singh Sangwan
(v)	Hon'ble Mr. Justice Avneesh Jhingan
(vi)	Hon'ble Mr. Justice Harsimran Singh Sethi
(vii)	Hon'ble Mr. Justice Lalit Batra
(viii)	Hon'ble Mr. Justice Anoop Chitkara

(ix)	Hon'ble Mrs. Justice Alka Sarin
(x)	Hon'ble Mr. Justice Sant Parkash
(xi)	Hon'ble Mr. Justice Karamjit Singh
(xii)	Hon'ble Mr. Justice Vivek Puri
(xiii)	Hon'ble Mr. Justice Rajesh Bhardwaj

Note : Hon'ble the First Division Bench comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Arun Palli will be holding court on every Monday, Thursday and any other day as his Lordship may order.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


 (Yashwinder Paul Singh)
 O.S.D. Judicial (Listing)
 for Registrar General
 10.01.2022